## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO.1000 TO BE ANSWERED ON THE 22<sup>ND</sup> NOVEMBER, 2016

DE ANOVERLE ON THE 22 NOVEWBER, 2010

### **FUNDS TO TAMIL NADU FOR CROP LOSS**

1000. SHRI PR. SENTHIL NATHAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total amount of compensation released to Tamil Nadu for dealing with crop loss due to heavy rains and flood as well as due to crop failures in the last three years, year-wise;
- (b) whether the Government has not sanctioned funds to Tamil Nadu even after the Central team submitted their reports on heavy damages to crops; and
- (c) if so, the details thereof and the reasons therefor?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI S.S. AHLUWALIA)

(a) to (c): Assistance is provided to farmers from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) as per laid down procedure. The extant norms inter-alia provide for assistance to the farmers in the form of Agriculture input subsidy(where crop loss is 33% and above) for damage caused due to notified natural calamities, i.e. cyclone, cloud burst, drought earthquake, tsunami, flood, hailstorm, landslide, avalanche, fire, pest attack cold wave/frost. Assistance under SDRF/NDRF provided is for immediate relief and not by way of compensation for the loss suffered. The year-wise details of release of central share from SDRF and release of NDRF to the State Government of Tamil Nadu during last three years and current year is given as under:

(Rs. In crores)

Year	Central share of SDRF released	Release from NDRF
2013-14	376.19	453.87
2014-15	133.795	0.00
2015-16	643.045	1000.00
2016-17	267.375	365.67

Crop insurance is also a financial tool to insure the crop losses on payment of admissible premium to the insurance company. Under the crop insurance schemes, claims are paid to those farmers who insure their crops and pay premium under any of the notified crop/area, notified by the concerned State Govt. Claims related to Tamil Nadu paid during the last three years under National Agricultural Insurance Scheme (NAIS), Modified National Agricultural Insurance Scheme (MNAIS) and Weather Based Crop Insurance Scheme (WBCIS), is given as under:

(Rs. In crores)

Year	NAIS	MNAIS	WBCIS	Total
2013-14	466.06	161.74	5.11	632.91
2014-15	13.84	8.84	0	22.68
2015-16	7.84	0	0	7.84

Unseasonal Rain is not a calamity notified by the Central Government. However, as per the Ministry of Home Affairs (MHA) instructions dated 20<sup>th</sup> March 2015, State-specific disasters within the local context which are not included in the GOI notified list of disasters, are eligible for assistance from SDRF subject to a ceiling of 10 percent of the funds available under the SDRF. This flexibility would be applicable only after the State has formally listed the disasters for inclusion and notified transparent norms and guidelines.

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